

ITEM NO.12

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 7361/2024

M/S HINDUSTAN COCA COLA BEVERAGES PVT. LTD.

Appellant(s)

VERSUS

COMMISSIONER OF COMMERCIAL TAXES & ANR.

Respondent(s)

Date : 03-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Aggarwal, Adv.
Mr. M. P. Devanath, AOR

For Respondent(s)

Mr. Bhakti Vardhan Singh, AOR
Mr. Purnendu Bajpai, Adv.
Mr. Ankit Khatri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Despite service of notice on respondent No. 2, there is no appearance.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

SUJATA SINGH
Registrar

MG